

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.14**  
**C.P. (IB)No.122/BB/2023**

**IN THE MATTER OF:**

Mrs. Raksha Udupa K.

... Petitioner

**Order under Section 94 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Atul Madhavan

**ORDER**

1. Heard the Learned Counsel for the Petitioner.
2. The Petitioner Counsel submitted that he wants to withdraw the present petition, therefore, seeks permission to the same.
3. In view of the above, the present petition bearing **C.P (IB) No.122/BB/2023** **is disposed as withdrawn.**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**